

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 200 of 2013
&
I.A. Nos. 278 & 279 of 2013

Dated : : 25th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Suryachakra Power Corporation Ltd. ... Appellant(s)

Versus

Electricity Department & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Rohit Rao N.

Counsel for the Respondent(s): Mr. Rakesh Khanna, ASG
Ms. Ruchi Sindhwanifor R-1& 2
Mr. Varun Pathak,
Mr. Anish Garg (Rep.) for R-3

ORDER

It is represented that the Order impugned in this Appeal is the subject matter of the other Appeal No. 268 of 2013.

Therefore, post this matter for hearing along with Appeal No. 268 of 2013 on **27.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ss